

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112

CA -766/2020 IA-1886/2020 IA-1640/2020

CA- 107/2019 & CA- 872/2019

In

IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenhing Pvt. Ltd

....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 06.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.11.2020.


(Madhu Narula)
Court Officer